



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.07.2024

**NOTICE**

Please take notice that the following matter listed in the Court – IV on 29.07.2024, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 339 of 2022 & I.A. 885, 886 of 2022 & 2208 of 2023 (PH)	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	Harshad DeshpandeR1 Avinash R Khanolkar-R3

By order of Hon'ble Chairperson  
-Sd/-  
Registrar